



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

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Review of Motor Insurance Premium rates for third party liability cover

The Third Party Motor Insurance premium rates are regulated by the Insurance Regulatory and Development Authority (IRDA). These rates were last fixed in the year 2007. IRDA has placed an exposure draft on its website and has called for comments in regard to the revision of premium rates. This is to draw your kind attention to the exposure draft.

Member(Non-Life)